

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-129/2006/11677/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 4th December, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/5192 dated 28.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.12.2023, permission to avail Restricted holiday on 05.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 01.12.2023, till the morning of 06.12.2023.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-129/2006/11678/A, dated 4.12.2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)